## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 69/(MAH)/2014

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES:

Mr. Sunil Kapur

V/s.

M/s. Jaikaushal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

PCS
ADTAXALE

RESPONSED

(A-MUNIM
ADVOCATE FOR PETITIONERS

PARTITIONERS

PCS
AND HISTORY

ADVOCATE FOR PETITIONERS

PARTITIONERS

## ORDER TCP No.69/ 397-398/NCLT/MB/MAH/2017

The Petitioner Counsel stated that he needs some time to make effective representation in this case. Accordingly, this matter has been posted to 8.1.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)